

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 307**

**Company Appeal No.90/252/ND/2023**

**New CA-317/2023**

**IN THE MATTER OF:**

**RV Freighter Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**RoC**

...

**Respondent**

**Under Section: 252 (3)**

**Order delivered on 06.09.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : CS Sheetal Sharma and CS Dinesh Valecha

**For the Respondent** : Ms. Lata Prajapati

**ORDER**

**CA-317/2023:** List the matter on 11.09.2023.

**Sd/-  
(L. N. GUPTA)  
MEMBER (T)**

**Sd/-  
(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**